

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 125 OF 2018 IN APPEAL NO. 02 OF 2015 &
IA NO. 308 OF 2017 &
IA NOS. 19, 20 & 96 OF 2016**

Dated: 1st March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & ...Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Polkit Agrwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Nishant Rao
Mr. Vikrant Pachnanda
Ms. Aanchal Arora for R-2

Ms. Suparna Srivastava for GERC

ORDER

List the main appeal for hearing along with I.A. No. 125 of 2018 on
14.03.2018.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**